

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 12  
IA No. 293/JPR/2021  
IA No. 468/JPR/2023  
CP No. (IB)- 150/94/JPR/2020  
Under Section 94 of IBC, 2016

**In the matter of:**

**Shripal Choudhari**

**...Applicant/Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Anubha Singh, Adv.

**ORDER**

List the matter on 17.04.2024.

  
Sd-

(Rajeev Mehrotra)  
Technical Member

  
Sd-

(Deep Chandra Joshi)  
Judicial Member

April 16, 2024